

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:264  
ANSWERED ON:21.02.2006  
NATIONAL MINING POLICY  
Mollah Shri Hannan

**Will the Minister of MINES be pleased to state:**

- (a) whether the Government has finalized the National Mining Policy;
- (b) if so, the salient features thereof; and
- (c) the steps contemplated by the Government to remove difficulties being faced to set-up industries in different parts of the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF MINES (Dr. T. SUBBARAMI REDDY)

(a) to (c): The Government had announced its National Mineral Policy for non-fuel and non-atomic minerals in 1993 and it is still in operation. However, a High Level Committee has been set up under the chairmanship of Shri Anwar-ul Hoda, Member, Planning Commission to review the National Mineral Policy, 1993 and recommend possible amendments to the Mines and Minerals (Development and Regulation) Act, 1957 to give a fillip to private investment in the sector. The Committee is yet to submit its report. One of the Terms of Reference of the Committee is to examine the implications of the policy of mineral rich States to make value addition within the State a condition for grant of mineral concession and make appropriate recommendations in this regard.